

28.10.2005

Hon'ble Mr. S.C. Chaube, A.M

Heard Sri R.S. Shukla counsel for the applicant and Sri R.C. Shukla holding brief of Sri S. Singh counsel for the respondents.

Learned counsel for the applicant has filed Misc. Application No.3440/05 for withdrawal of the case. It is stated that controversy has been settled by means of compromise between the parties so applicant does not want to press this O.A. Learned counsel for the respondents has no objection. As such the O.A. is dismissed as withdrawn.


A.M.

Manish/-